BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.151/2017 CP-1055/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	North Bengal Oncology	Centre Pvt.Ltd.	
Under Section		391(2) & 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mrs. Manji Shuteria, Adv Petitioner Kn

ORDER

Ld. Counsel for the petitioner is present.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)